



**Central Administrative Tribunal  
Principal Bench**

**OA No. 2397/2016**

New Delhi, this the 22<sup>nd</sup> day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sh. Yatish Kumar Rohlan  
S/o Sh. Manak Chand Rohlan  
Aged about: 27 years  
R/o House No. 608/24, Brij Vihar Colony  
Gulab Bari, Ajmer, Rajasthan.

...Applicant

(None)

**Versus**

1. Staff Selection Commission  
Through it's Chairman  
Block No. 12, CGO Complex, Lodhi Road, New Delhi.
2. Staff Selection Commission  
Through it's Regional Director  
Block No. 12, CGO Complex, Lodhi Road, New Delhi.
3. Maharshi Dayanand Saraswati University, Ajmer  
Through it's Vice Chairman  
Delhi Road, University Secretariat, Rohtak, Haryana-124001.

..... Respondents

(By Advocate : Mr. Ranjan Tyagi)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 16.11.2019 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

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